NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH **AHMEDABAD**

C.P. No. 72/441/NCLT/AHM/2017

Coram:

Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL

Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON <u>09.01.2018</u>

Name of the Company:

Shree Durga Syntex Pvt. Ltd.

Section of the Companies Act: Section 441 r/w 134(3)o and 135 of the Companies

Act, 2013

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

SIGNATURE

1000ep 200

1. CS Stoogepan Jain

ORDER

Learned PCS Mr. Shreyansh Jain present for Petitioner.

Heard arguments of learned PCS for Petitioner.

Learned PCS for petitioner submitted that they have already spend the required amount on CSR activity and he want to file an affidavit to that effect.

List the matter on 30.01.2018.

MANORAMA KUMARI MEMBER JUDICIAL

BÍKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 09th day of January, 2018.